

licensees are not only required to register themselves with the TEC/TERM cells for meeting the coverage criterion but are also required to commission the Service, which means complete installation of all necessary equipment and offer of service to the subscribers so as to meet the stipulated performance roll out obligation. TRAI has also recommended to seek legal opinion once again on the issue of cancellation of another 30 UAS licences. As per TRAI, if these 53 licenses are cancelled, spectrum of the order of 210.4 MHz will be released. Recommendations of the TRAI received after reconsideration are under consideration of the Government for taking the final decision.

(c) Government has imposed LD for non fulfillment of 1st year roll out obligations within stipulated time period from UAS licensees to whom UAS licences were granted from the year 2006 to 2008. Many licensees have filed petitions in the Hon'ble TDSAT, challenging the imposition of LD by DoT on various grounds. The matter is sub-judice. As a result there has been partial recovery of the LD.

(d) Does not arise in view of (c) above.

Law to deal with hoax calls

671. SHRI RAJKUMAR DHOOT: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that hoax calls are playing havoc at airports, railway stations and other public places in the country;

(b) if so, the details thereof;

(c) whether Government proposes to enact law to deal with hoax calls; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MURLI DEORA): (a) to (d) The information is being collected and will be laid on the Table of the House.

Inquiry into call thefts in BSNL exchanges

†672. SHRI BRIJLAL KHABRI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has received information about a gang which is causing loss amounting to crores of rupees through the Exchange of Bharat Sanchar Nigam Limited (BSNL);

(b) if so, the total number of such incidents of call thefts which have come to notice during last two years;

†Original notice of the question was received in Hindi.

- (c) whether involvement of departmental employees has been enquired in such cases; and
(d) if so, the steps taken by Government to curb such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MURLI DEORA): (a) and (b) No, Sir, there is no information about a gang which is causing loss through the Exchange of Bharat Sanchar Nigam Limited (BSNL). However, BSNL has detected four cases of misuse of ISD services by individuals during the last two years.

(c) and (d) Action has been taken by BSNL against the employees involved in the cases. The steps taken by BSNL to curb the illegal use of its network are as follows:—

- From time to time various instructions regarding lawful interception/monitoring of calls, recording of calls, interception, detection and prevention of illegal calls, coordination with lawful security agencies, password management etc. are issued by BSNL to its field units to detect/prevent instances of illegal/fraudulent activities through its exchanges.
- BSNL has installed Fraud Management Systems for usage in mobile network in this regard.

Lowering of penalty imposed on Reliance Communications

†673. SHRI PRABHAT JHA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that Supreme Court has suggested CBI inquiry into the allegation of lowering of penalty imposed on Reliance Communications by Government;
- (b) if so, the details thereof;
- (c) whether Government has handed over the case to CBI;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MURLI DEORA): (a) No, Sir.

(b) to (e) Do not arise.

Fine on telecom operators for shutting down rural telephony

674. SHRIMATI KUSUM RAI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

†Original notice of the question was received in Hindi.